

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO. 5488  
**TO BE ANSWERED ON 25<sup>TH</sup> MARCH, 2026**

**PMGKAY**

†5488. **SHRI RAMPRIT MANDAL:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the number of beneficiaries in the States at the initial stage under the Pradhan Mantri Garib Jan Kalyan Anna Yojana, State-wise;
- (b): whether the number of beneficiaries are added/deleted every year under the said scheme; and
- (c): if so, the number of beneficiaries till date since the implementation of the said scheme, State-wise?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
(**SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA**)

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(a) to (c): The National Food Security Act, 2013 (NFSA) provides coverage for a maximum of 81.35 Crore persons to receive the benefit of subsidized foodgrains under Targeted Public Distribution System (TPDS). Further, as per the obligations and provisions of the Act, inter-alia it is the responsibility of the States/UTs to identify maximum eligible beneficiaries/households as per criteria evolved by them for the inclusion and exclusion of beneficiaries under the Act and issue ration cards under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) to the persons/households identified up to their respective ceiling limits of NFSA coverage. Clause 3(13) of the Targeted Public Distribution System (Control) Order, 2015, as amended by the TPDS (Control) Amendment Order, 2025, requires States and Union Territories to regularly review and update the list of eligible households and to ensure that mandatory e-KYC of all ration card holders is completed every five years. The review is a continuous process and focuses on deletion of ineligible households and Inclusion of eligible households. A statement showing the number of beneficiaries (as on date) under PMGKAY is at Annexure.

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Annexure**A statement showing current beneficiaries under PMGKAY as on date**

<b>S. No.</b>	<b>Name of State/UT</b>	<b>Beneficiaries count</b>
1	ANDAMAN AND NICOBAR ISLANDS	61,334
2	ANDHRA PRADESH	2,68,20,046
3	ARUNACHAL PRADESH	8,71,000
4	ASSAM	2,48,94,794
5	BIHAR	8,48,63,631
6	CHANDIGARH	3,42,954
7	CHHATTISGARH	1,99,73,683
8	DADAR & NAGAR HAVELI & DAMAN & DIU	2,63,375
9	DELHI	72,20,350
10	GOA	4,76,303
11	GUJARAT	3,36,90,403
12	HARYANA	1,26,49,000
13	HIMACHAL PRADESH	28,54,661
14	JAMMU AND KASHMIR	67,47,172
15	JHARKHAND	2,62,91,129
16	KARNATAKA	4,01,93,243
17	KERALA	1,50,65,170
18	LADAKH	1,13,803
19	LAKSHADWEEP	20,095
20	MADHYA PRADESH	5,38,07,137
21	MAHARASHTRA	6,81,42,337
22	MANIPUR	21,10,378
23	MEGHALAYA	21,36,855
24	MIZORAM	7,06,000
25	NAGALAND	11,35,570
26	ODISHA	3,23,78,964
27	PUDUCHERRY	6,34,000
28	PUNJAB	1,41,51,000
29	RAJASTHAN	4,39,80,284
30	SIKKIM	3,76,580
31	TAMIL NADU	3,64,70,000
32	TELANGANA	1,90,80,021
33	TRIPURA	23,34,864
34	UTTARAKHAND	60,23,384
35	UTTAR PRADESH	14,71,47,428
36	WEST BENGAL	5,99,75,666
<b>Total</b>		<b>79,40,02,614</b>